

**Increase in the prices of Formulations**

1285. CHOWDHARY RAM SEWAK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 674 given in the Rajya Sabha on the 24th July, 1989 and state:

(a) what is the justification for price increase of Alupent Tablets, Progyron Amps, Ultralan Ointment, Architol Injection, Calciluin Syrup, and Benadryl Syrup; and

(b) what is the ex-factory cost and MAPE taken on each in the break-up submitted to his Ministry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The manufacturers of decontrolled medicines are free to revise the prices.

(b) To the extent available, the information is given in the Statement [See Appendix CLIV, Annexure No. 65]

**Prices of Dexamethasone Formulations**

1286. CHOWDHARY RAM SEWAK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 2953 given in the Rajya Sabha on 5th December, 1988 and state:

(a) when the prices of Dexamethasone based formulations fixed on 26th July, 1989 were implemented by M/s. Merind Limited;

(b) what was the price charged by the company for each formulation before im-

plementing the revised price and since when it was charged;

(c) what is the overcharged amount worked out and upto what period;

(d) whether the amount has been worked out on the consumption of bulk drug or sale of formulations;

(e) what is the break-up of amount worked out and how much has been recovered upto 10th May, 1990;

(f) what are the names of the companies who are licensed to produce Dexamethasone and its sales apart from M/s Merind Limited;

(g) what is the stage of manufacture of each and what was the production of each during the last three years, year-wise; and

(h) what is the price fixed for each and when and what were their formulation prices fixed?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) The requisite information to the extent available would be collected and laid on the Table of the House.

(c) to (e) The entire findings of the Special Team constituted for the purpose of calculating the over charged amount and the subsequent developments are being looked into afresh. M/s. Merind Ltd, have not deposited any amount in the DPEA.

(f) and (g) The requisite information to the extent available is given below:

Sl. No.	Name of the Company	State of manufacture	Production in Kgs. during		
			1986-87	1987-88	1988-89
1	M/s. Cadila	Trions (SD-6).			
2	M/s. Lupin	Not producing for the last 5 years.	321.18	228.00	343.00 (country's total production)
3	M/s. T.N. Dadha	Not reporting the production.			